NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

30. RST.A (C.A.)/2(MB)2024
IN
CP/925(MB)2020

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **04.04.2024**

Name of the Party: Rahul Dilip Shah & Ors.
VS
Katalyst Software Services Limited & Ors.

Section 241(1), 242(4), 48 of Companies Act, 2013

ORDER

Both sides present.

At the request of Counsel for the Petitioner, the matter is adjourned to **06.06.2024** for further consideration.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)

/Dubey/